- (c) A total of 7, 12, 13 and 11 cases of suicides by the Delhi Police Personnel have been reported during the years 2015, 2016, 2017 and 2018 (upto 30.11.2018) respectively.
- (d) To check such incidents, various measures are being taken such as conducting courses on stress management and meditation, health check camps, yoga classes, undertaking regular indoor and outdoor sports and group activities, liberal grant of leaves, maintaining healthy and hygienic barrack environment, ensuring availability of entertainment like TVs/News/Magazines, ensuring regular rest to each personnel, recreation/gym facilities, schools for their children etc.

## Respite to NGOs receiving contribution from foreign countries

- †1147. SHRI LAL SINH VADODIA: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether it is a fact that Government is considering to give respite to NGOs receiving contribution from foreign countries;
  - (b) if so, whether Government has taken any step in this direction so far; and
  - (c) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU): (a) to (c) No Sir, there is no such proposal under consideration with the Government.

## Repatriation of Rohingya migrants

1148. SHRI SAMBHAJI CHHATRAPATI: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government has taken steps to repatriate Rohingya migrants to the country of their origin;
  - (b) if so, the details thereof:
- (c) whether some of the Rohingya migrants could be repatriated back to their country; and
  - (d) if so, the details thereof?

<sup>†</sup>Original notice of the question was received in Hindi.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU): (a) and (b) Detection and deportation of illegal immigrants is a continuous process and depends upon nationality verification by the concerned foreign Government. The Nationality verification form provided by the Embassy of Myanmar has been circulated to the concerned State Governments to fill up appropriate details of illegal migrants from Myanmar.

(c) and (d) As per information available, 12 Myanmar nationals were deported recently after following due process as per directions given by various courts.

## Exclusive satellite to manage borders

1149. SHRIMATI SHANTA CHHETRI: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government has directed Indian Space Research Organisation (ISRO) to launch a satellite for its exclusive use and to help it manage borders more effectively;
- (b) whether such satellite communications are also set to guide deployment of Central paramilitary forces in remote and difficult areas; and
  - (c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU): (a) Government has approved a task force report in which a satellite is proposed to be launched for exclusive use by MHA.

(b) and (c) The task force report proposes the use of Satellite for communication in remote areas, GIS and operations planning system and satellite based GPS in navigation by forces during operations.

## **Deportation of Rohingya Muslims**

1150. SHRI SANJAY RAUT: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) how many Rohingya Muslims have been identified so far by Government;
- (b) how many Rohingya Muslims are supposed to be staying in various parts of the country;